

No.GOB(I) 1/2018

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 31st JANUARY, 2018.**

NOTIFICATION

Sri. Umesh Manjunathabhat Adiga, District Judge OOD, Registrar (Vigilance), High Court of Karnataka, Bengaluru, is transferred and posted as XXXII Addl. City Civil & Sessions Judge, Bengaluru City (Special Court for trial of CBI cases) (vice Sri.K.S.Thimmannachar – transferred as Prl. District & Sessions Judge, Hassan w.e.f. the afternoon of 31.1.2018) in the interest of public service, to take effect immediately.

BY ORDER OF HON'BLE
THE ACTING CHIEF JUSTICE

Sd/-
(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City.
2. Sri.U.M.Adiga, District Judge, OOD, Registrar (Vigilance), High Court of Karnataka, Bengaluru, with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post immediately, after handing over the charge to the Registrar (Judicial), High Court of Karnataka, Bengaluru.
3. Sri.K.S.Thimmannachar, XXXII Addl. City Civil & Sessions Judge, Bengaluru City.

4. The Courts concerned.
5. The Registrar General/Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Review and Statistics)/Registrar (Recruitment)/ Registrar (Admn.)/ and Secretary to the Hon'ble Acting Chief Justice.
6. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
7. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
8. The J.R.-cum-P.S. to the Hon'ble Acting Chief Justice.
9. All the Private Secretaries to the Hon'ble Judges.
10. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
12. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
13. The Accountant General in Karnataka, Bengaluru.
14. The Director, Karnataka Judicial Academy, Bengaluru.
15. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
16. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
17. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
18. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
19. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/ HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
21. Spare copies.